

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 596 of 2020

IN THE MATTER OF:

Ramjee Power Construction Ltd.

...Appellant

Versus

Jharkhand Urja Sancharan Nigam Ltd.

...Respondent

Present:

For Appellant: Mr. Pandey Neeraj Rai, Mr. Pandey Sangeet Rai, Mr. Rohan Ranjan, Ms. Rachita Rai and Mr. Akchansh Kishore, Advocates.

For Respondent: Mr. Anup Kumar, Sr. Standing Counsel with Mr. Saurabh Jain, Advocate.

O R D E R
(Through Virtual Mode)

02.02.2021: Due to paucity of time the matter could not be taken up for hearing today. List the appeal 'for hearing' on **1st March, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreesha Merla]
Member (Technical)

am/gc